

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 17.08.2011
ANSWERED ON

INADEQUATE FUNDS FOR COMPENSATING DAMAGE CAUSED BY FLOOD IN KOSI .

1769

SHRI UPENDRA KUSHWAHA

Will the Minister of COALCOALHOME AFFAIRS be pleased to state :-

- (a) whether it is a fact that adequate funds have not been released by the Central Government for compensating the damage caused by flood in river Kosi that ravaged Bihar in 2009;
- (b) whether it is also a fact that the land of farmers is still covered under the sand brought by the flood in Kosi river forcing lakhs of people to migrate from there;
- (c) whether it is also a fact that the infrastructure destroyed in the flood also could not be reconstructed; and
- (d) if so, the action being taken by Government to restore the normalcy in Kosi belt and by when?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The Government of India approved an amount of Rs. 614.56 crore (Rs. 497.35 crore from National Calamity Contingency Fund + Rs. 117.21 crore as Additional Central Assistance for relief) for immediate relief. In addition Rs. 2273.15 crore has also been allocated by concerned Central Ministries for repair, reconstruction/ rehabilitation in their respective sectors for the damage caused by Kosi flood 2008. The State Government has informed that no instance of migration of people from Kosi area on account of siltation of land has come to its notice.

Regarding reconstruction of infrastructure destroyed in flood, the State Government has informed that they have negotiated loan assistance with the IDA (WB) under 'Bihar Kosi Flood Recovery Project' for reconstruction of damaged houses and infrastructure. The reconstruction work is in progress. The total cost of the project is \$ 259 million (about Rs. 1194 crore).